

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5742**  
(TO BE ANSWERED ON 06.04.2022)

**APPOINTMENT FROM SAG POST TO HAG POST**

**5742. SHRI AJAY NISHAD:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether any officer of Senior Administrative Grade (SAG) has been appointed as OSD on ad-hoc basis for the execution of duties under the post of Higher Administrative Grade (HAG) and if so, the details thereof;
- (b) whether the said officer has to get prior permission from Department of Personnel and Training (DOPT) through the Ministry in order to continue performing the duties of HAG post in the form of OSD/ ad-hoc basis after the completion of more than 12 months from the date of appointment; and
- (c) if so, the details thereof and the number of officers who have taken permission from DOPT through the Ministry, so far?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (c): In a sub-judice matter pertaining to inter-se seniority determination, an ad-interim arrangement was made by the Ministry of Corporate Affairs on 1.9.2020, by placing an officer in Senior Administrative Grade (SAG) as Officer on Special Duty (OSD) in his grade to discharge the functions of Directorate General of Corporate Affairs (DGCoA).

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